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OA.NO.597/93

Dated: 20.8.93

Shri A.L.Kasturey for the applicant. Shri A.I.Bhatkar for the respondents.

M.P.No.558/93 for amendment is allowed. 42 persons be joined as respondents and the application be amended within 10 days.

Admit.

The respondents to file the reply within six weeks of service. Rejoinder within two weeks.

Matter be placed before the Registrar for completion of pleadings 28.10.93.

The service be effected on the respondents through the Head of the Department. To be heard with OA. No. 425/92.

U. Savara
(MS.USHA SAVARA)
M (A)

M.S. Deshpande
(M.S.DESHPANDE)
V.C.

MP No. 706/93
For withdrawal
on 28/10/93

Yes
9/9

Date:- 28.10.93 [Per M.S.Deshpande. V.C.]
None for the applicant.

Mr. A.I. Bhatkar for the respondents.

M.P. 706/93 is allowed.

The O.A. is dismissed as withdrawn.

N.K. Verma
(N.K. Verma)
M (A)

M.S. Deshpande
(M.S. Deshpande)
V.C.

at 28/10/93
order/Judgement despatched
to Applicant/Respondent(s)
on 28/10/93

8/10/11